

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/344/IB/2018
NAME OF THE PETITIONER(S) : AJANTHA FLAT OWNERS ASSOCIATION
NAME OF THE RESPONDENTS : GREEN PEACE CONSTRUCTION PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Hema Srinivasan	Counsel for Petitioner	Hema
2.	PRAJEESH NIVEKANANTHAN	Counsel for Respondent	P. Nivekanathan

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has filed the written submissions; copy of which is circulated to the other side. The Counsel for the Corporate Debtor prayed for time to make final submissions. At request, time is enlarged. Put up on 24.07.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk